

2. A copy of the Foreigners (Restrictions on Residence) Amendment Order, 1969, published in Notification No. G.S.R. 858 in Gazette of India dated the 29th March, 1969, under sub-section (2) of section 3 A of the Foreigners Act, 1946. [*Placed in Library See No. LT—883/69.*]
3. A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—
 - (i) The All India Services (Discipline and Appeal) Rules, 1969, published in Notification No. G.S.R. 926 in Gazette of India dated the 12th April, 1969.
 - (ii) The Indian Administrative Service (Pay) Third Amendment Rules, 1969, published in Notification No. G.S.R. 927 in Gazette of India dated the 12th April, 1969.
 - (iii) The Fourth Amendment of 1969 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 928 in Gazette of India dated the 12th April, 1969.
 - (iv) The All India Services (Commutation of Pension) Amendment Regulations, 1969, published in Notification No. G.S.R. 929 in Gazette of India dated the 12th April, 1969. [*Placed in Library. See No. LT—884/69.*]

**COMMITTEE ON PUBLIC
UNDERTAKINGS**

**FORTY-FOURTH AND FORTY-EIGHT
REPORT**

SHRI PREM CHAND VERMA
(Hamirpur) : I beg to present the following Reports of the Committee on Public Undertakings :—

1. Forty-fourth Report on Fertilisers and Chemicals Travancore Limited.
 2. Forty-eighth Report on action taken by Government on the recommendations contained in the Thirteenth Report of the Committee on Public Undertakings (Third Lok Sabha) on Management and Administration of Public Undertakings (Planning of Projects).
-

ESTIMATES COMMITTEE

**(i) SEVENTY-SEVENTH, EIGHTIETH,
EIGHTY-THIRD AND EIGHTY-FOURTH
REPORTS**

SHRI S. KANDAPPAN (Mettur) : I beg to present the following Reports of the Estimates Committee :—

1. Seventy-seventh Report on action taken by Government on the recommendations contained in the Tenth Report of the Estimates Committee on the Ministry of Railways—Commercial and other cognate matters relating to Indian Railways.
2. Eightieth Report on action taken by Government on the recommendations contained in the Eighty-third Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—Visva-Bharati University.
3. Eighty-third Report on the Ministry of Health and Family Planning and Works, Housing and Urban Development (Department of Works, Housing and Urban Development)—Department of Printing and Stationery (Printing Wing).
4. Eighty-fourth Report on the Ministry of Home Affairs—Central Vigilance Commission.

**(ii) STATEMENT SHOWING FINAL
REPLIES OF GOVERNMENT TO
RECOMMENDATIONS IN
FIFTY-SECOND REPORT**

SHRI S. KANDAPPAN : I beg to lay on the Table a Statement showing the final replies of Government to recommendations included in Chapter V of the Fifty-Second Report of the Estimates Committee which were not furnished by Government in time for inclusion in the said Action Taken Report relating to Ministry of Education—Aligarh Muslim University.

12.50 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : As the House is aware, all Demands for Grants in respect of the Budget (General) for 1969-70, will be voted at 6.30 P.M. on Monday, the 28th April, 1969. The Government Business for the rest of the next week will consist of —